

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

LOK SABHA

STARRED QUESTION NO. *143

**TO BE ANSWERED ON MONDAY 13th FEBRUARY, 2023
[Magha 24, 1944 (SAKA)]**

‘Support to States for their Capital Expenditure’

**No. *143. Shri A. Ganeshamurthi
Shri A. Raja**

Will the MINISTER OF FINANCE be pleased to state:

- (a) whether the Government has released instalments of tax due to every State from divisible pool to help accelerate their capital expenditure and if so, the details thereof including the amount of instalment of tax released to the States out of the divisible pool during each of the last five years, State/ UT-wise;
- (b) the details and the amount of provisional GST compensation yet to be released for the financial year 2021-22, State/UT-wise including Tamil Nadu;
- (c) whether there has been a delay in the release of the said provisional GST compensation to the States, which are reeling under financial stress and if so, the details thereof and the reasons therefor; and
- (d) the time by which all dues will be released to the States?

Answer

FINANCE MINISTER

(SMT. NIRMALA SITHARAMAN)

(a) to (d) : A Statement is placed on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. * 143 for answer on February 13th, 2023 raised by Shri A. Ganeshamurthi and Shri A. Raja

- (a) : Yes, Sir. The amount of tax devolved to the States for the last five years is detailed in Annexure.
- (b) to (d) : Taking into account ₹ 1.10 lakh crore for the financial year 2020-21 and ₹ 1.59 lakh crore for the financial year 2021-22 released to States/UTs as back to back loan in lieu of GST Compensation and the regular GST Compensation paid to States as per provisions of GST (Compensation to States) Act, 2017, entire provisional GST Compensation dues of States/UTs has been cleared by the Union Government for the financial year 2020-21 and up to 31.05.2022.

ANNEXURE

Amount Devolved to the States

(Rs. Crore)

Sl. No	State	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 till February
1	Andhra Pradesh	29001.25	32787.03	28242.39	24460.59	35385.83	32703.24
2	Arunachal Pradesh	9238.79	10436.14	8987.57	10472.58	14643.90	14198.13
3	Assam	22301.52	25215.85	21721.44	18629.32	28150.55	25276.96
4	Bihar	65083.19	73602.96	63406.33	59861.41	91352.62	81277.42
5	Chhattisgarh	20754.83	23458.69	20205.84	20337.54	28570.86	27531.63
6	Goa	2544.27	2878.36	2479.85	2296.53	3356.98	3119.17
7	Gujarat	20782.34	23489.32	20232.09	20218.53	31105.78	28105.37
8	Haryana	7297.53	8254.60	7111.53	6437.59	9722.16	8832.33
9	Himachal Pradesh	4801.27	5429.77	4677.56	4753.92	7349.04	6707.11
10	Jammu & Kashmir	11911.66	13989.80	6801.81	0.00	0.00	0.00
11	Jharkhand	21143.64	23906.13	20593.04	19712.23	27734.64	26723.39
12	Karnataka	31751.99	35894.83	30919.00	21694.11	33283.58	29471.09
13	Kerala	16833.07	19038.17	16401.05	11560.40	17820.09	15555.75
14	Madhya Pradesh	50853.06	57486.87	49517.61	46922.16	69541.50	63434.82
15	Maharashtra	37203.32	42050.43	36219.64	36504.01	54318.06	51046.83
16	Manipur	4154.29	4698.59	4047.77	4271.97	6009.65	5785.97
17	Meghalaya	4323.15	4889.07	4211.78	4551.63	6580.63	6198.08
18	Mizoram	3097.04	3502.96	3017.80	3010.55	4222.87	4040.51
19	Nagaland	3353.09	3792.41	3267.08	3409.25	4875.46	4597.96
20	Odisha	31272.03	35353.73	30453.25	27542.67	38144.79	36590.21
21	Punjab	10616.96	12008.95	10345.78	10638.21	15288.79	14602.19
22	Rajasthan	37028.03	41852.35	36049.14	35575.77	54030.61	48695.39
23	Sikkim	2470.52	2794.67	2407.69	2308.47	3353.69	3135.48
24	Tamil Nadu	27099.72	30638.87	26392.40	24924.51	37458.60	32961.87
25	Telangana	16420.23	18560.88	15987.59	12691.62	18720.54	16986.06
26	Tripura	4322.54	4888.95	4211.78	4218.45	6077.52	5721.31
27	Uttar Pradesh	120940.10	136766.46	117818.30	106687.01	160358.05	144962.75
28	Uttarakhand	7084.90	8011.59	6901.54	6568.72	9906.25	9034.57
29	West Bengal	49321.13	55775.72	48048.40	44737.01	65540.75	60792.47
	TOTAL	673005.46	761454.15	650677.05	594996.76	882903.79	808088.06
